

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD.

ALLAHABAD THIS THE 9TH DAY OF OCTOBER, 2018

PRESENT:

HON'BLE MR. JUSTICE BHARAT BHUSHAN, MEMBER (J)
HON'BLE MR. MOHD. JAMSHED, MEMBER (A)

ORIGINAL APPLICATION NO. 330/01136 OF 2012

Mohd. Anish, Son of Mohd. Haneef,
Resident of Bangala No.6, Railway Colony near Rail Musium,
District-Gorakhpur.

.....Applicant

By Adv. : Sri K.D. Tiwari (Not Present)

Versus

1. Union of India through Ministry of Railway Director Establishment (N.Railway Board), New Delhi.
2. General Manager N.E. Railway, Gorakhpur.
3. Mazdoor Union N.E. Railway Gorakhpur through its Secretary, Location of officer, Mukhya Lekha Adhikari infront of G.M. Officer, Gorakhpur.

.....Respondents

By Adv:- Shri L.M. Singh (Present)

O R D E R

DELIVERED BY HON'BLE MR. JUSTICE BHARAT BHUSHAN, MEMBER (J)

List revised. None present for the applicant. Shri L. M. Singh, Advocate is present for respondents.

2. Record reveals that applicant and his counsel was not present even on earlier occasion to argue the matter.

3. Concerning all the facts and circumstances, it appears that the applicant has lost interest to pursue the original application.

4. Accordingly, original application is dismissed in default for non-prosecution. No Costs.

(MOHD. JAMSHED)
Member-A

(JUSTICE BHARAT BHUSHAN)
Member-J

/Neelam/